

Salt Act, 1944 making certain further amendments to the Customs and Central Excise Duties Export Drawback (General) Rules, 1960:—

- (a) G.S.R. No. 1023, dated the 12th August, 1961.
- (b) G.S.R. No. 1024, dated the 12th August, 1961.
- (c) G.S.R. No. 1025, dated the 12th August, 1961.
- (ii) A copy of the Accounts of the Rehabilitation Finance Administration for the year ended 31st December, 1959 along with the Audit Report thereon, under sub-section (4) of section 16 of the Rehabilitation Finance Administration Act, 1948. [Placed in Library. See No. LT-3164/61].

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(5) Consideration and passing of:

The Representation of the People (Amendment) Bill, 1961, as reported by the Select Committee.

The Newspapers (Price and Page) Continuance Bill, 1961.

The Apprentices Bill, 1961.

(6) Discussion on the situation arising out of the recent floods in various States on motions to be moved by Shri Narayanankutty Menon and others on Monday, the 28th August, at 4.0 P.M.

(7) Discussion on the Report of the Second Enquiry on Agricultural Labour in India (Vol. I-All India) on a motion to be moved by Shri N. R. Muniswamy and others on Thursday, the 31st August, at 4.0 P.M.

Shri S. M. Banerjee (Kanpur): Sir, you do not allow us to put questions, and I find that only two hours are allotted for discussion on the flood situation.

Some hon. Members: One day must be given.

Mr. Speaker: We shall wait and see. Not one full day, but if there are many hon. Members who want to participate and many other States have to be covered, we will sit on another day also for some time in the evening.

Shri Chintamoni Panigrahi (Puri): At least four hours have to be given.

Mr. Speaker: Let us see how it develops on that day.

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12.24 hrs.

RE: SUMMONS ISSUED TO SHRI KARANJIA

Shri Gerny (Poona): Sir, may I seek one clarification? Yesterday, you announced in the House that you have received a telegram from Mr. Karan-

The Indian Penal Code (Amendment) Bill, 1961.

The Indian Railways (Amendment) Bill, 1961, as reported by the Select Committee.

(4) Further consideration and passing of the Maternity Benefit Bill, 1961, as reported by the Joint Committee.